

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
STARRED QUESTION NO.*147

TO BE ANSWERED ON THE 8th MARCH, 2016/PHALGUNA 18, 1937 (SAKA)

MODERNISATION OF POLICE FORCES

*147. SHRI NINONG ERING:
SHRI P.R. SUNDARAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total funds allocated and utilized under the Schemes of Modernisation of State Police Force and Crime and Criminal Tracking Network and Systems (CCTNS) separately during each of the last three years and the current year, State-wise;

(b) the details of the projects/components undertaken in various States for modernisation of police force including NCT of Delhi;

(c) whether a substantial part of the funds released remained unutilised by the States and UTs under the said scheme, if so, the details thereof and the reasons therefor along with the steps taken to ensure optimum utilisation of funds;

(d) whether the Government has reduced the allocation under modernization of State police force and for CCTNS project thereby affecting both projects and if so, the reasons therefor; and

(e) whether the Government proposes to provide more financial assistance to the States to equip the police force with latest modern weapons and infrastructure and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*147
FOR 08.03.2016.

(a): The total funds allocated and utilised under the scheme of Modernisation of State Police Force(MPF Scheme) and Crime and Criminal Tracking Network and Systems(CCTNS) in current and last three years is given at Annexure -I& II respectively.

(b): "Public Order" and "Police" are State subjects as per the provisions of the Constitution of India. However, Government of India supplements the efforts of State Governments by providing assistance under MPF Scheme to strengthen police infrastructure by way of equipping the police stations with the required mobility, modern weaponry, communication equipment, forensic set-up etc. and other initiatives such as training. State Governments take up components and projects as per their priorities and needs under the MPF scheme. So far as NCT of Delhi is concerned, an amount of Rs. 275.08 crore has been allocated during 12th Plan under Plan Scheme "Modernisation of Traffic and Communication of Delhi Police". Further, an amount of Rs. 13.07 crore has been allocated during 2012-17 under Plan Scheme, "Induction of Latest Technology and Capacity Building".

(c): During the fourteen years from 2000-01 to 2013-14, against a total amount of Rs. 13,749.82 crore released under the MPF Scheme, the States had utilized Rs. 13,182.84 crore as on 03.03.2016, which is 96% of the total fund released. Under CCTNS, total amount of Rs. 825.13 crore have been released to States/UTs upto 3.3.2016. Out of this, Rs. 698.43 crore have been utilized by them which is 85% of the total funds released. States are regularly advised for timely utilization of funds.

(d): No fund has been provided under Plan component of MPF Scheme during 2015-16 as that Scheme stands transferred to the States. As regards CCTNS, for the Financial Year 2015-16, MHA has budget allocation of Rs. 23 crore. An additional amount of Rs. 410 crore has been allocated in January, 2016 for release to the States.

(e): Modernisation of the State Police Forces is a continuous process and the effort of the Central Government has been to meet the gap as per need on a regular basis.

Funds released to various State Governments and utilization thereof under MPF Scheme during 2012-13 to 2014-15 and the current year 2015-16 (as on 03.03.2016).

(Rs. in crore)

S.No	Name of States	2012-13		2013-14		2014-15		Current year 2015-16	
		Release	Utilized	Release	Utilized	Release	Utilized	Release	Utilized
1	Andhra Pradesh	21.31	19.95	85.92	26.04	54.17		26.39	
2	Arunachal Pradesh	2.00	2.00	10.77	8.86	9.69		2.85	
3	Assam	13.41	12.21	59.93	0.00	43.29		1.98	
4	Bihar	15.03	10.99	55.99	14.35	49.08		20.09	
5	Chhattisgarh	4.93	4.93	30.88	27.87	37.36		13.76	
6	Goa	0.52	0.06	2.76	1.30	1.86		0.08	
7	Gujarat	12.99	8.28	78.43	71.17	72.65		22.47	
8	Haryana	6.06	3.88	21.61	21.61	28.25		10.04	
9	Himachal Pradesh	1.78	1.66	7.10	6.20	5.75		0.26	
10	Jammu & Kashmir	22.47	22.47	101.00	101.00	105.17		2.99	
11	Jharkhand	4.67	4.67	29.86	29.52	34.52		21.98	
12	Karnataka	19.49	16.50	77.50	77.50	103.65		37.53	
13	Kerala	8.19	7.68	48.26	37.39	42.00		1.21	
14	Madhya Pradesh	13.78	12.49	61.37	21.00	58.18		25.45	
15	Maharashtra	29.63	5.16	92.93	0.00	76.65		48.53	
16	Manipur	4.85	4.78	20.64	10.73	28.45		7.31	
17	Meghalaya	1.91	1.89	8.12	8.09	6.98		0.28	
18	Mizoram	6.40	6.40	17.92	15.89	19.03		4.34	
19	Nagaland	5.46	5.46	33.88	33.88	31.39		11.41	
20	Orissa	7.92	7.92	53.71	53.71	42.92		18.28	
21	Punjab	8.34	8.34	30.50	30.50	38.13		17.05	
22	Rajasthan	15.88	15.32	62.83	62.83	102.50		32.05	
23	Sikkim	0.90	0.90	5.09	0.00	3.57		0.13	
24	Tamil Nadu	17.70	17.70	69.95	69.95	85.74		61.12	
25	Tripura	3.99	3.30	20.19	18.67	22.69		6.61	
26	Telangana	-	-	-	-	68.13		15.45	
27	Uttar Pradesh	32.10	32.10	176.08	176.08	169.23		67.16	
28	Uttarakhand	3.61	3.61	12.89	12.89	8.81		3.57	
29	West Bengal	14.68	10.58	62.24	2.55	47.40		34.09	
	Total	300.00	249.30	1338.35	917.74	1397.24		514.46 As on 8.3.16)	

Utilization Certificate due on 01-04-2016

Utilization Certificate not yet due

Details of funds released/ Utilized to States/UT's for implementation of CCTNS Scheme.

(Rupees in lakhs)

S.No	Name of STATE/ UT	Total amount approved under PIM(in Lakh)	Total Fund Released Till 03 March 2016	Funds release d in 2012-13	Funds Released in 2013-14	Funds Released in 2014-15	Funds Released in 2015-16	Total Utilization till (including Interest) 22.01.2016
1	Andaman & Nicobar Island	726.75	671.35			506.44		440.64
	Andhra Pradesh	6405.73	3896.58			1288.29		5828.44
3	Arunachal Pradesh	1297.7	1243.40			860.26		906.09
4	Assam	3165.03	3097.98		500.00	1425.30		2523.85
5	Bihar	5966.46	2584.57					903.66
6	Chandigarh	749.79	162.66					171.96
7	Chhattisgarh	3942	1297.35					1297.31
8	Dadra & Nagar Haveli	43.53	695.47					593.70
9	Daman & Diu	671.24				397.78		
10	Delhi	3099.14	3099.14			1443.00	921.80	848.97
11	Goa	704.34	703.69			383.00		423.09
12	Gujarat	5512.39	4841.33		3142.80	123.20		4459.21
13	Haryana	3140.64	1074.51					952.87
14	Himachal Pradesh	1325.34	698.46					644.39
15	Jammu & Kashmir	2802.97	2462.35			1499.00		1948.93
16	Jharkhand	4280.12	5064.67	971.09	2730.00			5081.11
17	Karnataka	6003.69	4669.49	1649.00	1432.98			4102.72
18	Kerala	4299.79	2551.59			930.00		2187.50
19	Lakshadweep	531.43	206.09					108.64
20	Madhya Pradesh	7030.54	6713.47			4000.00		3224.12
21	Maharashtra	8565.16	2639.38					3086.57
22	Manipur	1069	578.13					308.38
23	Meghalaya	889.74	562.34			191.90		391.66
24	Mizoram	893.76	747.49		100.00	193.00		761.79
25	Nagaland	1330.64	774.45			288.00		755.77
26	Odisha	4976.15	3536.36			1858.00		3029.59
27	Puducherry	993.63	993.63			557.00	217.40	245.42
28	Punjab	3459.82	864.16					931.92
29	Rajasthan	5736.56	2046.47					1307.15
30	Sikkim	841.55	713.76	147.00	206.00	135.94		585.01
31	Tamil Nadu	10333.88	8893.13		3481.80	1411.65		9296.46
32	Telengana	4578.03	920.71			920.71		920.85
33	Tripura	1249.22	1038.54		411.06	270.00		985.88
34	Uttar Pradesh	11378.1	8486.09			5367.00		7657.15
35	Uttarakhand	1690.59	1120.49		350.00	315.29		1125.15
36	West Bengal	5139	1575.53					1807.06
		124823.45	82513.10	2767.09	12354.64	24364.76	1139.20	69843.01
